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## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/123/2016

NAME OF THE PETITIONER(S)

: V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S)

: Signals and Systems (India) Private Limited & 6 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

THRI YAMBAK KANNAN

Courselfar Respondents

M

2. S. Manoskumay
(For B. Dhanaraf)

counsel fer petitioners

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## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed further time for filing rejoinder. Time extended as a last chance with a direction that if he will fail to file the rejoinder by the next date of hearing, the right to file the same shall stand forfeited. Put up on <u>25.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

Maria

(K.Anantha Padmanabha Swamy) Member (Judicial)